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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


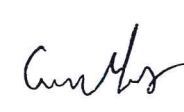
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/190/2016
NAME OF THE PETITIONER(S) : B. Nanda kumar
NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	THIRIYAMBATI RANVATHI	Counsel for Respondent	
2	G. V. MOHAN KUMAR PR V. K. RAJASEKAR	Counsel for Petitioner	

ORDER

Counsel for petitioner present and stated that the counsel on record could not attend the Tribunal due to personal inconvenience. He prayed for time to make submissions. Counsel for respondents present. Time is enlarged at request. Put up on 15.02.2018.

- sep -
(S VIJAYARAGHAVAN)
Member(Technical)

- sep -
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)